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Jammu(0):0191-2573373

Government of Jammu and Kashmir
Tourism Department Civil Secretariat
Srinagar/Jammu

**Notification,
Jammu, the 8th Jan, 2019.**

SRO 12 :- Whereas, the Town Planning Organization, Kashmir prepared the draft Master Plan of Gulmarg-2032 (Phase-I) and objections/ suggestions were invited from the general public regarding the same; and

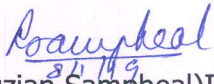
Whereas, the objects/ suggestions received from general public, were scrutinized by the committee constituted in this behalf and furnished its recommendations for Master Plan of Gulmarg-2032 (Phase-I); and

Whereas, the State Administrative council vide its decision No. 140/20/2018 dated 22.11.2018 conveyed its approval to the adoption of Master Plan of Gulmarg-2032 (Phase-I).

Now, therefore, in terms of section 11 of the Jammu and Kashmir Development Act, 1970, the Master Plan of Gulmarg_2032 (Phase-I) forming Annexure to this notification has been approved and shall come into operation from the date of issuance of this notification.

The copies of the Master Plan shall be available for inspection of the general public in the office of Gulmarg Development Authority during office hours.

By order of the Government of Jammu and Kashmir.


(Rigzian Sampheal)IAS
Secretary to the Government

No: TSM/INC-44/2006(c)

Dated 08 - 01-2019

Copy to the:-

1. All Financial Commissioners.
2. All Principal Secretaries.
3. All Commissioner/Secretaries to the Government.
4. All Heads of the Departments.
5. Divisional Commissioner, Kashmir.
6. Managing Director, J&K Tourism Development Corporation.
7. Director Archives, Archaeology and Museums J&K, Jammu.
8. Deputy Commissioner, Baramulla.
9. Director Tourism, Kashmir/Jammu.
10. Chief Town Planner, Kashmir
11. Chief Executive Officer, Gulmarg Development Authority.
12. General Manager Govt. Press, Srinagar for publication in the Government Gazette.
13. Private Secretary to Chief Secretary for information of Chief Secretary
14. Private Secretary to Advisor (G) for information of the Advisor.
15. Pvt. Secretary to Secretary to the Government Tourism Department for information of Secretary.
16. Stock/SRO file.

Government of Jammu and Kashmir
Tourism and Horticulture Department
Civil Secretariat

(99)
ANNEXURE - A

Subject: Transfer of land to the Gulmarg Development Authority
Reference: Cabinet Decision No. 98/7 dated: 30.05.2005.

- Government Order No. 137 TSM of 2005
Dated: 13 - 06 - 2005

Sanction is accorded to the transfer of the following State Land in the Gulmarg area to the Gulmarg Development Authority for development of Tourist infrastructure in accordance with the Master Plan:-

to Land

No.	Name of the Village	Khasra No.	Total Area	
			Kanals	Marks
	Gulmarg	1 to 1126	15494	13
	Tangmarg (Ferozpora)	740 to 838	373	18
	Drung	1372 to 1920	319	

Tourist infrastructure would include resorts, hotels, spas, restaurants, paths, water reservoirs, power, water and telephone lines, sewage treatment plants, parking bodies, shelter points, other public amenities, etc.

By order of Government of Jammu and Kashmir.

SD/-
(Anil Goswami) IAS
Principal Secretary to Government
Tourism and Horticulture Department